

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.5.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018  
IN  
PETITION NUMBER : TCP/10/ (IB)/2017  
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD  
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS  
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	SAVITHA DEVI.M	Respondent- 2 - RP	Savitha Devi.M
2.	S. RAJENDRAN	RESOLUTION PROFESSIONAL - MCE	S. Rajendran 31/5/18
3.	Anish Krishnan Ravi	Counsel for Applicant	Anish Krishnan
4.	RAHUL BALAJI VISHNU MOHAN	for R-3 to R-6	Rahul Balaji

**ORDER**

Counsels for both the parties are present. Counsel for R2 present. Counsel for R3 to R6 present and submitted that the Directors have tendered their resignations from the Board under challenge. The Counsel for the Applicant is directed to file a report to the effect that as to what were the decisions/resolutions taken/passed by the impugned Board; and as to how the said Resolutions are affecting the interests of the Corporate Debtor and its subsidiaries. Put up on 22.06.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)